

(ख) सरकार का नकल करने की समस्या से किस प्रकार निपटने का विचार है ?

शिक्षा और समाज कल्याण मंत्री श्री एस० बी० बहुवाण :

(क) राष्ट्रीय शैक्षिक अनुसंधान तथा प्रशिक्षण परिषद् और विश्वविद्यालय अनुदान आयोग क्रमशः स्कूल और विश्वविद्यालय स्तरों पर परीक्षाओं में सुधार करने की आवश्यकता के संबंध में राज्य सरकारों और विश्वविद्यालयों से लिखा-पढ़ी कर रहे हैं। स्कूल स्तर पर सुझाए गए विशेष उपायों में, प्रश्नों और प्रश्न-पत्रों, अंक देने की प्रक्रिया, परिणामों की व्याख्या, व्यावहारिक और मौखिक परीक्षाओं में सुधार, आन्तरिक मूल्यांकन आदि शुरू करना शामिल है। विश्वविद्यालय स्तर पर जो सुधार कार्यान्वित किए जा रहे हैं, वे हैं—सतत सत्रात्मक मूल्यांकन, प्रश्न बैंकों का विकास, ग्रेडिंग प्रणाली शुरू करना और सेमेस्टर प्रणाली शुरू करना।

(ख) आशा की जाती है कि ये सुधार परीक्षा प्रणाली में परीक्षाओं में नकल करने की घटनाओं को कम तथा धीरे धीरे समाप्त कर सकते हैं।

Clarification Sought by States Regarding Crop Insurance Scheme

3666. SHRI M. V. CHANDRASHEKARAMURTHY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether all the State Governments have started crop Insurance scheme;

(b) if so, how many States have by now introduced the scheme;

(c) whether some States have asked clarification from the Union Government regarding crop Insurance Scheme; and

(d) if so, the names of the States and what are their objections?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (d). The General Insurance Corporation of India finalised the Pilot Crop Insurance Scheme based on an area approach, after discussions with the Government of India and the State Governments. The Government of India commended this pilot Scheme for implementation to all the States. This pilot area-based Crop Insurance Scheme is implemented on a voluntary basis. Currently, it is being implemented in the 4 States of Gujarat, Maharashtra, Tamil Nadu and West Bengal. A few other States like Haryana, Karnataka, Rajasthan and Uttar Pradesh are discussing their proposals with the General Insurance Corporation of India. Under the Scheme, the General Insurance Corporation and the State Governments are co-insurers and the areas are to be selected by the General Insurance Corporation in consultation with the State Governments.

U.G.C. Grants to Universities in U.P.

3667. SHRI ANAND SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the total grants given by the U.G.C. to Allahabad and Lucknow Universities during the last three years, separately;

(b) the extent of the UGG grants given to other eleven State Universities of U.P. during the above period; and

(c) whether there is much discrepancy and if so, the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S.B. CHAVAN): (a) The development grants paid by the University Grants Commission to Allahabad and Luck-

now Universities during the last three years are:—

Name of the University	Grants paid during		
	1977-78	1978-79	1979-80
	(Rs. in lakhs)		
1. Allahabad	41.04	81.69	20.50
2. Lucknow	27.64	44.04	55.17

(b) The development grants paid to other State Universities in U. P. during the same period are:—

Name of University	Grants paid during		
	1977-78	1978-79	1979-80
	(Rs. in lakhs)		
1. Agra	12.96	1.86	8.00
2. Garhwal	4.33	1.38	1.88
3. Gorakhpur	24.48	51.78	13.21
4. Kanpur	10.82	3.36	6.03
5. Meerut	15.17	22.83	22.07
6. Roorkee	38.57	162.83	100.70
7. Kashi Vidyapeeth	3.69	9.43	2.74
8. Sampurnanand Sanskrit Vishwavidyalaya	1.88	17.43	6.27
9. Kumaon University	4.03	4.90	4.55

The Avadh, Bundelkhand and Rohilkhand Universities are at present not receiving any grants from the University Grants Commission.

(c) On the presumption that the question refers to only State Universities, the reasons for the discrepancies are due to a variety of factors like stage of development of each University, the type and level of programme offered by its teaching departments, the nature of courses, students strength, potential for future development, etc.

Rotational Transfers of The C.P.W.D. Staff

3668. SHRI SATISH PRASAD SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that there has been no rotational transfers of the CPWD staff for the last about 10 years as a result of which vested interests have been created at the cost of work; and

(b) if so, by when the rotational transfers are likely to be resumed as the same will bring about efficiency in CPWD?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). There is no ban on transfers from one Unit of C.P.W.D. to another such Unit in the same station. There is also no ban on transfers on promotion, from a Unit of C.P.W.D. in one station to a Unit in another station.